

BENCH-I

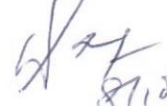
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No. 685/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8th OCTOBER, 2018, 10:30 A.M.

Name of the Company		Xwin Software Solution Pvt. Ltd. -Vs- ROC, WB	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	CA S HAZARI ANAROUAL	PETITIONER/ APPELLANT	 8/10/18
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ORDER

Ld. Pr. CA for the appellant is present.

Heard. Reserved for orders.



(Jinan K.R.)
Member (J)